

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2260 of 2019 & IA No. 1554 OF 2019 & IA No. 1557 OF 2019

Dated: 24th October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Himachal Sorang Power Pvt. Limited

.... Appellant(s)

Versus

Powergrid Corporation of India Ltd.

.... Respondent(s)

Counsel for the Appellant(s) : Hemant Singh for A1
Ambuj Dixit for A1
Tushar Srivastava for A1
Lakshyajit Singh Bagdwal for A1
Soumya Singh for A1

Counsel for the Respondent(s) :

ORDER

Issue notice to Respondent Nos. 24 and 30.

List the matter on **28.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK